GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:102 ANSWERED ON:02.07.2009 AIR ACCIDENTS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government proposes to work out an action plan to control air accidents;

(b) if so, the details thereof;

(c) whether majority of the air accidents are due to human error and non - compliance of the set procedures;

(d) if so, the action plan of the Government to address this issue; and

(e) whether any preventive action taken to control accidents on the runways by fast moving vehicular traffic, if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- Standard Operating Procedures are regularly formulated and revised depending upon Air Traffic and safety requirements. All accidents reported are investigated as per prescribed procedures and preventive action are taken on the basis of the recommendations emanating from the investigation of the accident to avoid the recurrence of similar accident.

(c) and (d):- Human error and non - compliance of procedures are the major contributory factors in air accidents. To minimise these Human Resource Management

(e):- Guidelines have been issued by Directorate General of Civil Aviation (DGCA) in the form of Air Safety Circular restricting the maximum speed of all vehicle except fire and rescue vehicle, ambulance and Central Industrial Security Force's Quick Response Team vehicle, etc. in the operational area.